

**District: CENTRAL**

<b>Sl.no</b>	<b>Court</b>	<b>CNR No.</b>	<b>Penal Provision</b>	<b>Disposed on</b>	<b>Verdict</b>
1	Ms. Deepali Sharma, Addl. Sessions Judge 01 (POCSO)	DLCT01-000454-2013	366/376D/506/363 IPC & 4 POCSO	21.10.2019	Convicted
2		DLCT01-000500-2014	367/377/342/506 IPC & 6 POCSO	04.10.2019	Convicted
3		DLCT01-000501-2014	376(2g)/365/366/504 IPC & 4 Pocso Act	23.11.2019	Convicted
4		DLCT01-000652-2013	8,10 POCSO	21.10.2019	Acquitted
5		DLCT01-001604-2014	376/366/368/ IPC & 4,6 POCSO	01.11.2019	Acquitted
6		DLCT01-001609-2014	376/ IPC & 6 POCSO	06.12.2019	Acquitted
7	Sh. Mohd Farrukh, Addl. Sessions Judge-05 (POCSO)	DLCT01-001465-2014	323/342/354/506 IPC & U/s 354D Read with section 12 of POCSO ACT & U/s 8 POCSO ACT	04.10.2019	Acquitted
8		DLCT01-000384-2014	506 PART 1 IPC & 10 POCSO ACT	15.10.2019	Convicted
9		DLCT01-000038-2013	6 POCSO ACT	22.10.2019	Convicted
10		DLCT01-002148-2014	509/34, 341/34, 354/34 IPC & U/s 9(g) & 10 POCSO ACT	24.10.2019	Acquitted
11		DLCT01-000148-2014	323 PART1 IPC & 8 POCSO ACT		Convicted
12		DLCT01-001552-2013	354B IPC & 10 POCSO ACT	11.11.2019	Acquitted
13		DLCT01-001481-2014	6 POCSO ACT	26.11.2019	Convicted
14		DLCT01-002696-2014	363/366/376D IPC & 6 POCSO ACT	Kept on order	Convicted
15		DLCT01-000971-2013	354/509 IPC & 8/12 POCSO ACT	11.12.2019	Acquitted
16		DLCT01-001643-2013	376(2)(f), 120-B IPC & 6 ITP ACT	17.01.2020	Convicted
17		DLCT01-001718-2013	3 & 4 ITP ACT	30.01.2020	Convicted
18	Sh. Manoj Kumar-II ASJ/FTSC (POCSO)-2, Central, THC, Delhi	DLCT010003882013	342/376 IPC & 5/6/19/21 Pocso Act	31.10.2023	Convicted